GOVERNMENT OF INDIA
INFORMATION TECHNOLOGY
LOK SABHA

UNSTARRED QUESTION NO:2109
ANSWERED ON:08.03.2000
NATIONAL TASK FORCE ON INFORMATION TECHNOLOGY
RAMSHETH THAKUR;SHIVAJI VITHALRAO KAMBLE

Will the Minister of INFORMATION TECHNOLOGY be pleased to state:

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(a) whether the National Task Force on Information Technology(IT) has submitted its first report to the Government;

(b) if so, the details thereof;

(c) whether the Government have implemented all the recommendations of the first report of Task Force on Infotech;

(d) if not, the reasons therefor;

(e) whether the Government are contemplating to implement all the recommendations of second report of Task Force on Hardware;

(f) if so, the details thereof; and (g) the State-wise, break-up and investment made in Information Technology for the last three years?

Answer

MINISTER OF PARLIAMENTARY AFFAIRS AND INFORMATION TECHNOLOGY(SHRI PRAMOD MAHAJAN)

(a) and (b): Yes, Sir. The report contains 108 recommendations and these have been accepted by the Government.

(c) and (d): 44 out of 108 recommendations have been implemented. 30 recommendations are on-going and are to be implemented in phases. 3 recommendations have been found non-implemented and 31 are yet to be implemented. Those yet to be implemented relate to Department of Telecommunciations, Department of Education, Minsitry of Defence, Ministryof Civil Aviation, Department of Personnel and Training, Minsitry of Labour, Ministry of Commerce,Minsitry of Finance and State Governments. Ministry of Information Technology (MIT) being the nodal Ministry for promotion of ITin the country is pursuing with the concerned Minsitries/Departments for implementation of these recommendations. MIT has set up five groups to go into the recommenations and prepare a blue print for the implementation.

(e) and (f): So far, the Government have taken the following steps in this regard:

i) Government in the recent budget has reduced the basic customs duty on the following select items:

	Current Rate	Previous Rate
Computers	20	15
Motherboard	20	15
Floppy diskettes	20	15
Specified capital		
Goods for manu-		
facture of Semi-		
conductor	15	5
Microprocessor	5	0
CD ROMs	5	0
Integrated circuits		

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& micor assemblies      5                0

Data graphic display

Tubes for colour

Monitor         5                0
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ii) Government has set up National Venture Fund for Software and IT Industry (NFSIT)with a corpus of Rs.100 crores, out of which Minsitry of Information Technology shall contribute Rs.30 crores.

iii) Provision for issue of sweat equity by companies has been introduced in the Companies (Amendment) Act, 1999.

(g): Ministry of Information Technology supports a variety of projects and programmes in Information Technology being implemented by different agencies in the States. No specific allocation of funds for projects in the IT sector is made Statewise. However, funds are made available to the States where specific projects are taken up for implementation.